## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 161/15	TP 16/17	For Hear-ing	433(e) /433(f)	Rediff.Com India Ltd. Vs 1-Vista Digital Solutions Pvt. Ltd.

NAME (IN CAPITAL) NO. & PHONE NUMBER **SIGNATURE** 

REPRESENTATION TO WHOM

@ 991612040g

1. R.NS.P. ACHANTA Advosate for DOSILIZATION

## ORDER

Counsel for petitioner is present. He has filed Memo for withdrawal stating that, he is not pressed the main petition. Memo is allowed, vide separate order petition is dismissed as not pressed.

Member (J)

Member (T)